

Senior Civil Judge and J.M.F.C.Sira
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	G and WC 8/2019 (EVIDENCE)		Navyashree @ Prabhavathi Vs Chethana.A	Dharanesh Gowda H.P
2	R.A. 18/2014 (ARGUMENTS) IA/1/2014		Murkanappa Vs Hanumantharayappa	M. Bheemanna
3	M.A. 12/2016 (ARGUMENTS)		B.R. Chandrappa Vs C.R. Ramachandrappa	K.UMESH
4	R.A. 24/2019 (ARGUMENTS)		Gangamma W/o Doddeerappa Vs Rathnamma W/o late narasimhaiah	B.N.ACHUTHARAO
ARGUMENTS BY ADV. PLFFS.				
5	O.S. 7/2012 (ARGUMENTS)		NINGAMMA Vs NINGANNA	B.JAYARAMAIAH
FURTHER ARGUMENTS				
6	R.A. 20/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Eramma Vs Appanna Dead by LRs	DODDAKAMANNA
7	R.A. 45/2017 (ARGUMENTS)		Rangaraju Vs Devarajamma	R.RAJKUMAR DSK
8	S.C. 3/2019 (JUDGEMENT)		Puttamma W/o late linganna Vs Krishnamurthy S/o mahalingappa	K.UMESH
11.00 AM to 02.00PM				
Hearing on I.A.				
9	L.A.C. 8/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
10	L.A.C. 9/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
11	L.A.C. 10/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
12	M.C. 46/2018 (EVIDENCE)		D.K. Veerasha Vs Lakshmi	Sannakaregowda

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13	M.C. 17/2019 (EVIDENCE)		Siddaramarao Vs Navyashree	SARVESH.R
14	M.C. 25/2019 (EVIDENCE)		T.H.Kumar S/o late H. Thimmaiah Vs U.Vimala W/o T.H.Kumar	D.S.KESHAVA
PLNTF EVIDENCE				
15	M.C. 45/2018 (EVIDENCE)		Asharani Vs Ranganatha	MOHAMED RAHAMATH ULLA
16	M.C. 10/2019 (EVIDENCE)		R. Manjunatha Vs Sudha Rani	Y.R.BASAVARAJU
17	R.A. 33/2013 (Steps) IA/1/2013 IA/2/2013		Veeranna Vs Venkatamma	S.N. Kalyan Kumar SARVESH.R
18	L.A.C. 69/2017 (CALL ON)		Assistant Commisioner Vs RamaKrishnaiah	

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02.45 PM to 05.45PM				
1	C.C. 126/2016 (FOR NBW)		Sira Police Vs Manjunath	APP
2	C.C. 155/2013 (APPEARANCE OF ACCUSED)		Lalithamma Vs Nagaraj	D.S.K.
PROCLAMATION				
3	C.C. 184/2017 (APPEARANCE OF ACCUSED)		Sira Police Vs Sikandar Kumar Sa	APP
SUMMONS TO ACCUSED				
4	C.C. 234/2020 (APPEARANCE OF ACCUSED)		Sira Police Station Vs Ramakrishnaiah @ Rama	APP
WARRANT TO ACCUSED				
5	C.C. 518/2016 (APPEARANCE OF ACCUSED)		Sira Police Vs Harish	APP
6	C.C. 47/2017 (APPEARANCE OF ACCUSED)		Sira Police Vs Narasimhaiah	APP C.SARASWATHI
7	C.C. 587/2017 (APPEARANCE OF ACCUSED)		Sira Police Station Vs Ibrahim	APP
CHARGE				
8	C.C. 114/2018 (FRAMING OF CHARGE OR PLEA)		Sira Police Station Vs Erappa	App
9	C.C. 1071/2012 (EVIDENCE)		B.R.Papanna Vs Shivanna	APP
10	C.C. 131/2014 (EVIDENCE)		Sira Police Vs Hayath Khan	A.P.P.
SS TO WITNESSES				
11	C.C. 78/2015 (EVIDENCE)		Sira Police Vs Narasimharaju	App
12	C.C. 402/2015 (EVIDENCE)		Sira Police Vs Eqbal @ Babu	APP

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13	C.C. 405/2015 (EVIDENCE)		Sira Police Vs K.P. Lakkappa	
14	C.C. 427/2015 (EVIDENCE)		Sira Police Vs Manjunatha @ Manja	APP
15	C.C. 396/2016 (EVIDENCE)		Sira Police Vs Srinivasa	APP
16	C.C. 351/2017 (EVIDENCE)		Sira Police Vs Riyaz Khan	APP
17	C.C. 156/2017 (CALL ON)		Lalithamma Vs Vijayamma	D.S.KESHAVA

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02.45 PM to 05.45PM				
1	FDP 4/2014 (HEARING)		Chandramma Vs Venkataramaiah alias Kodandaramaiah	Siddaraju B.
2	FDP 2/2015 (HEARING)		Mallappa Vs Eswarappa	Y R Basavaraju
(O.S./0000062/2014)				
3	O.S. 152/2015 (HEARING) IA/1/2015 IA/2/2015		Anatharamu Vs The Executive Officer	HEMASUDHA REDDY
4	O.S. 146/2016 (HEARING) IA/1/2016		K. Gangadharaiah Vs Hanumanthappa	RAGAVENDRA.N
5	FDP 13/2016 (HEARING)		Thimmakka Vs Ramaiah	Y.R.BASAVARAJU
6	O.S. 66/2017 (HEARING) IA/1/2017		Rangamma Vs Govindappa	RAMAKRISHNAPPA.U
7	FDP 5/2017 (HEARING)		Jayapadma Vs Ranganathappa	BR
8	O.S. 224/2017 (HEARING) IA/1/2017		Parvathamma Vs Mahesha	B.N.ACHUTHARAO
9	O.S. 216/2018 (HEARING) IA/1/2018 IA/2/2018		Bheemanna Vs Ramanna	VISHWESHWARAI AH
10	O.S. 68/2019 (HEARING) IA/1/2019 IA/2/2019		Henjarappa Vs Kanthamma	BHOOPATHI GOWDA.P.B.S
11	O.S. 138/2019 (HEARING) IA/1/2019		R.T.Srinivas S/o Bhavi Thimmanna Vs Narasamma W/o H.Devaraj	D.S.KESHAVA
12	O.S. 308/2019 (HEARING) IA/1/2019		Nagaraju S/o. late Ugrappa Vs Lakshamma W/o. late Marurappa	GUNNAIAH SHASHIDHAR.B.S
13	O.S. 216/2020 (HEARING) IA/1/2020		Chandranna S/o. Balappa Vs Jagadeesh gowda B.L S/o. B.H Linganna	D.S.KESHAVA

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14	O.S. 244/2020 (HEARING) IA/1/2020		S.R Mangalamma W/o. late Shivashankara Aradhya Vs The Shivaganga Education Trust	JAVANAIAH.
11.00 AM to 02.00PM				
CROSS EXAMINATION OF DW				
15	O.S. 32/2011 (EVIDENCE) IA/2/2012 IA/1/2012		Mallamma Vs Veerasenappa	KV YRB
16	O.S. 2/2012 (EVIDENCE) IA/1/2013		H.K. NATARAJU Vs Ismail Sab	Javanaiah Md.RahamathUlla
17	O.S. 284/2014 (EVIDENCE)		Kamakka Vs Bommakka	Siddaraju B.
CROSS EXAMINATION OF PW				
18	O.S. 208/2014 (EVIDENCE) IA/1/2014		D.P.Govindaiah Vs Ranganathappa	P. Dattathreya
FURTHER EVIDENCE FOR DEFND				
19	O.S. 398/2012 (EVIDENCE)		Mohammed Ibrahim Vs Iqbal	HWA SA
FURTHER EVIDENCE FOR PLNTF				
20	O.S. 176/2014 (EVIDENCE) IA/1/2014		Thayamma Vs Sakamma	D.S.Keshava
PLNTF EVIDENCE				
21	O.S. 6/2013 (EVIDENCE)		G. Ranganathappa Vs Chidanandamma	K. Umesh
22	O.S. 374/2013 (EVIDENCE) IA/1/2013		R Shakunajah Vs L.P. Yadunandana	Venkatasubbarao
23	O.S. 338/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2
24	EX 16/2014 (ARGUMENTS)		H.R.Nagabhushana Vs M.Kenchanna	K. Borappa
25	O.S. 280/2009 (Await Summons)		Ramakka Vs Gangaiah	GHR KSJ
26	O.S. 290/2011 (Addl WS)		FAJLU REHAMAN KHAN Vs Bashalalkhan@Ahdullakhan	GK HWA

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27	O.S. 304/2011 (objections) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR

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02.45 PM to 05.45PM				
1	C.C. 354/2020 (SUMMONS)		Tavarekere Police Station Vs Naveen Kumar S/o. Kariyanna	APP
2	C.C. 385/2020 (SUMMONS)		Tavarekere Police Station Vs Naveen Kumar S/o. Marudappa	APP
3	C.C. 387/2020 (SUMMONS)		Tavarekere Police Station Vs Kumar S/o. Eranna	APP
4	C.C. 388/2020 (SUMMONS)		Tavarekere Police Station Vs Keerthi S/o. Lingaiah	APP
5	CrI.Misc. 147/2020 (ORDERS)		Lakshmiddevamma D/o Sannarangappa Vs Deputy Tahasildar	WAJID AHAMED.H
6	C.C. 1044/2019 (Committ the case)		Tavarekere Police Station Vs Veerendra S/o. Poojar Rangappa	APP
11.00 AM to 02.00PM				
7	C.C. 1042/2019 (SUMMONS)		Tavarekere Police Station Vs Thyagaraju S/o. Alingappa	APP
8	C.C. 1087/2019 (SUMMONS)		Tavarekere Police Station Vs Bhuthanna S/o Mahalingappa	APP
9	C.C. 350/2020 (SUMMONS)		Tavarekere Police Station Vs Keerthi D.N S/o. Lingaiah	APP
10	C.C. 1011/2019 (objections)		Tavarekere Police Station Vs Veerendra S/o Pujar Rangappa	APP
11	C.C. 1013/2019 (objections)		Tavarekere Police Station Vs Tyagaraju S/o Alingappa	APP
12	C.C. 1066/2019 (objections)		Tavarekere Police Station Vs Bhutanna S/o. Mahalingappa	APP

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02.45 PM to 05.45PM				
1	O.S. 211/2020 (HEARING) IA/1/2020		Jayamma W/o Late.H.R.Ranganathappa @ Ranganathappa Vs Kenchappa @ Kenchegowda S/o Late.Guddappa	S.HARISH BABU
2	O.S. 165/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Mohammad Hanif Vs The Chief Secretary, Govt. of Karnataka	D.S.KESHAVA
3	O.S. 337/2018 (EVIDENCE) IA/1/2018		Puttanarasamma Vs Rathamma	Y.R.BASAVARAJU
PLNTF EVIDENCE				
4	O.S. 319/2018 (EVIDENCE) IA/1/2018		Junjalah Vs Puttajuanna aliyas Junjanna	BHOOPATHI GOWDA.P.B.S
5	O.S. 101/2015 (ARGUMENTS) IA/1/2015		Eranna Vs Ranganna	SHIVAPRASAD KUMAR
6	O.S. 213/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		N. Rajesheeri Vs B.R. Papanna	VENKATASUBBA RAO
7	O.S. 247/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Gengamma Vs Rajanna	RAJKUMAR R
11.00 AM to 02.00PM				
8	O.S. 99/2013 (EVIDENCE) IA/1/2013		Parvathamma Vs Lakshamma	Jevanalah K Umesh
9	O.S. 361/2014 (EVIDENCE)		S.Pushpa Vs M.Shadaksharalah	S.HARISH BABU
10	O.S. 45/2015 (EVIDENCE) IA/1/2015		Shivakumar Vs B.Chandrashekhar	VISHWESHWARALU
11	O.S. 121/2015 (EVIDENCE) IA/1/2015		H. Raheem Ulla Khan Vs Pandappa	MOHAMED RAHAMATHULLAH
12	O.S. 313/2015 (EVIDENCE) IA/1/2015		K Shivanna Vs Panchayathi Development Officer Baraguru	MOHAMED RAHAMATHULLAH

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13	O.S. 133/2016 (EVIDENCE) IA/1/2016		Puthya Purail Khalid @ C.K.Khalid Vs Chikkarangayya	RAMESHA. S
14	O.S. 147/2018 (EVIDENCE) IA/1/2018		Anjanappa Vs Hanumakka	S.HARISH BABU
CROSS EXAMINATION OF PW				
15	O.S. 121/2013 (EVIDENCE)		Venkatagiriappa Vs Lakshmaiah	SM Krishnamurthy
PLNTF EVIDENCE				
16	O.S. 63/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Bhagyamma Vs Balakrishnappa	D.S.KESHA
17	O.S. 81/2018 (EVIDENCE)		Mukthananda Vs Gurumurthy	T.S. RAVI
18	O.S. 21/2012 (Further evidence) IA/2/2012 IA/3/2013 IA/1/2012		FIROZKHAN Vs Babu alias rahaman sherriff	JA RS

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02.45 PM to 05.45PM				
1	Crl.Misc. 317/2020 (HEARING) IA/1/2020		Mamatha D/o Shivanna W/o Rangaraju Vs Rangaraju S/o Seetharamu aliyas Seetharamaiah	DODDAMALLAIAH.
CROSS EXAM ON PROSECUTION WITNESS				
2	C.C. 115/2009 (EVIDENCE)		KALLAMBELLA POLICE Vs sanjeevrayappa H	APP STN
3	C.C. 425/2018 (DEFENCE EVIDENCE)		Shivarudrappa Vs G.Vijay kumar	SIDDARAJU B
11.00 AM to 02.00PM				
4	Crl.Misc. 157/2020 (NOTICE)		L.G Rajesh S/o. B.S Gopalashetty Vs Tahasildar	BHOOPATHI GOWDA.P.B.S
5	Crl.Misc. 616/2014 (EVIDENCE)		Padmavathi Vs S.Umesh	Javanaiah
CROSS EXAMINATION OF PW				
6	Crl.Misc. 234/2018 (EVIDENCE)		Savitha Vs Rajakumar	BJAYARAMAIAH
7	C.C. 1146/2017 (EVIDENCE)		Yasmin Jan Vs Toufiq Ulla.H	G.B. RAMESH
8	Crl.Misc.(DVA) 3/2017 (Respondent evidence)		Saritha Vs Ravikumar	APP
9	Crl.Misc.(DVA) 6/2018 (Petitioner evidence) IA/1/2018		Hema Panchamukd. S.N Vs Sreedhar. K.S	S.G. Shashidhar
10	Crl.Misc. 490/2018 (Petitioner evidence)		Lalithamma Vs Nagaraju	VISHWESHWARAIAH
11	Crl.Misc. 41/2020 (paper publication)		Nagaraju M.R S/o. Rangappa Vs Deputy Tahasildar	SANTHOSH.K.M
12	Crl.Misc. 127/2020 (paper publication)		Abdul jaleel Sab S/o. Mohamed Khasim Sab Vs Deputy Tahasildar	S.SHARISH BABU
3	P.C.R. 55/2020 (Sworn Statement)		B.R Rajeevan S/o. late T. Rajagopal Shetty Vs Venkataramaiah S/o. Yalabovi	M.E Nijalingappa